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5
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

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SECTION OFFICER (Judl.)

Shalini
2/11/17

FORM NO. 4

(SEE RULE 42)
CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH

ORDER SHEET

Original Application No. 74/2005

Misc. Petition No.

Contempt Petition No.

Review Application No.

Applicants: R. R. - Dono

Respondents: TOT - ONS

Advocates for the Applicant: Mr. G. K. Bhattacharyya, B. Choudhury
- Dr. G. S. Dass - Dr. M. C. Sarma

Advocates of the Respondents: Aly - Counsel

Notes of the Registry

Date

Order of the Tribunal

18.03.2005

Present: The Hon'ble Mr. Justice G. Sivaranjan, Vice-Chairman.
The Hon'ble Mr. K. V. Prahladan, Administrative Member.

Heard Mr. G. K. Bhattacharyya, learned Sr. counsel for the applicant and also Dr. M. C. Sarma, learned counsel for the Railways. Dr. M. C. Sarma, learned counsel for the Railways submits that he has received copy of the application just now and so that he requires time to get the instructions from the Respondents who are stationed at Guwahati itself. In the circumstances, we post the matter on 23.3.2005.

In compliance with the Hon'ble Com'l's order dated 23.3.05, a letter dated 25.05 sent to the applicant is submitted before the Hon'ble court for information, which may seen at flag "A"

Pran
for Section and other

mb

K. V. Prahladan
Member

9 - 9
G. Jagar
Vice-Chairman

23.3.2005 present: The Hon'ble Mr. Justice G. Sivarajan, Vice-Chairman.

The Hon'ble Mr.K.V.Prahладан, Member (A).

pursuant to an advertisement made in the Employment News for the period commencing from 13.10.2001 to 19.10.2001 the applicant applied for the post of Trackman. According to the applicant, he had succeeded in the written test and also in the physical efficiency test. It is stated that the results of the said physical test were declared vide communication dated 19.1.2005 (Annexure-IV) whereby the names of 8 persons who have failed in the said test were shown. The applicant's name was not there among the 8 candidates. The grievance of the applicant in this case is that 4th respondent issued an order dated 1.2.2005 displaying in its notice board a list of 69 SC and 110 ST empanelled candidates for Group 'D' posts of Trackman/Khalashi and the applicant's name was not included in the said list. The applicant therefore made a representation dated, 9.2.2005 (Annexure-VI) but so far no orders have been passed thereon. This application is filed with the averment that the respondents have fixed the date of medical fitness test to be conducted on 18.3.2005 to April, 2005 and that if the applicant is not included in the list of persons for medical fitness test he will loose the/ chance for getting appointment even if he had succeeded in the test. *Case No.*

We have heard Mr.G.K.Bhattacharyya, learned Sr. counsel for the applicant and also Mr.M.C.Sharma, learned counsel for the Railways. On the previous occasion we gave an opportunity to the learned counsel for the Railways to get instruction from the respondents regarding the fate of the appeal. Today the

for

Contd.

Notes of the Registry | Date | Order of the Tribunal

Comtd.

23.03.2005

learned counsel for the respondents has not been able to furnish any reply. In the circumstances we are of the view that this application can be disposed of by directing the 3rd respondent to pass orders on representation dated 9.2.2005 (Annexure-VI) within a period of one month from the date of receipt of this order. The 3rd respondents will afford an opportunity of personal hearing to the applicant before passing orders on the representation (Annexure-VI). Respondents will keep a post of Trackman/Khalasi vacant till a decision is taken on the representation.

The application is disposed of as above. Learned counsel for the Railways will produce a copy of this order before the 3rd respondent for compliance.

Chaudhury
Member

Q. J. Jagat Singh
Vice-Chairman

bb

29.6.2005

Dr. M.C. Sarma, learned Railway counsel has placed before me the compliance report alongwith a copy of the order dated 2.5.2005. In view of the above, without prejudice to the right to the applicant to challenge in the appropriate proceedings if he is so advised.

The O.A. is closed.

Q. J. Jagat Singh
Vice-Chairman

mb

My copy 28.6.05
30.6.05
Copy of the order has been sent to the Office for issuing the same to the applicant as well as to the Rly. Standing Counsel.

ss.

Mulla 1/7/05

28.6.05

4

Compliance report

submitted by the Railway

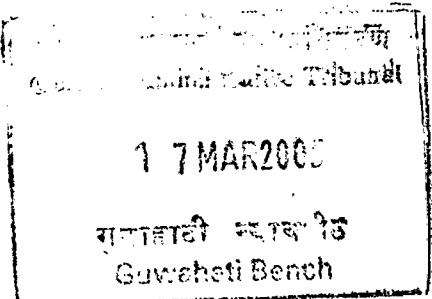
counsel in ~~the~~ connection

with O.A. 74/05, which

may kindly be seen at

Flag 'A'

DK



ORIGINAL APPLICATION NO. 74 OF 2005

(Sri Raju Ram Boro -Vs- Union of India and ors.

LIST OF DATES/SYNOPSIS

Week commencing : Advertisement was issued in the issue from 13.10.2001 to 19.10.2001. of "The Employment News" by the Deputy Chief Personal Officer (Gaz) & Controller of Recruitment inviting applications from eligible SC and ST candidates for filling up Group-D posts of Trackman/ Khalasi in the four divisions of N.F. Railway.

(Annexure-I at Page 14)

The applicant applied for the post Trackman.

21.11.2004 : Applicant appeared in the final written test on being successful in the Preliminary Test.

15.12.2004 : Results of the Final Test published in the newspaper, "Asomiya Pradidin".

(Annexure-II at Page 15)

19.01.2005 : Date fixed for physical efficiency test in the call letter received by the applicant.

(Annexure-III at Page 19)

On the same date results of the said test were declared where the names of

Filed by the applicant
through Devjit Gorwani
Advocate
17.3.2005

8 candidates who had not passed in the test were shown.

(Annexure-IV at Page 21.)

01.02.2005 : Respondent No.4 issued office order No.E/227/rectt./Misc.LM displayed in its notice board whereby a list of 69 and 110 ST candidates were empanelled for Group-D posts of Trackman/Khalasi.

(Annexure-V at Page 22.)

09.02.2005 : Applicant submitted appeal / representation before the Respondent No.3 stating entire facts and praying for justice.

(Annexure-VI at Page 27.)

18.3.2005 to : Date fixed for medical fitness test.
April, 2005.

17/3/2005
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI

BENCH : GUWAHATI

(An Application under Section 19
of the Administrative Tribunals Act, 1985)

O.A. NO. 74 OF 2005

Sri Raju Ram Boro ... Applicant

-Vs-

Union of India and others ... Respondents

I N D E X

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Filed by

Durgjita Goswami
17.3.2005
Advocate

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: GUWAHATI

BENCH: GUWAHATI

(An application under section 19 of the
Administrative Tribunals Act, 1985)

9
Sri Raju Ram Boro
Sri
filed by the applicant
through Derojit Goswami,
Advocate 17-3-2005

O.A NO of 2005

Sri Raju Ram Boro,
S/o Prabin Chandra Boro,
R/O:- Damadar Chatra,
Ghograpar, Nalbari, Assam,
Pin:- 781369.

... APPLICANT

-Versus-

1. Union of India

Represented by the General
Manager, N.F. Railway
Maligaon, Guwahati.

2. Divisional Railway Manager,
N.F. Railway, Lumding,
District:- Nagaon, Assam.

3. Chief Personal Officer,
N.F. Railway, Maligaon.

4. Divisional Railway Manager (P)
 N.F. Railway, Lumding,
 District:- Nagaon, Assam.

... RESPONDENTS

1. PARTICULARS OF THE ORDER AGAINST WHICH THE APPLICATION IS MADE.

- i. Office Order No. E/227/Roctt./Misc./LM dated 01.02.2005 issued by the Respondent No. 4 declaring the result of the recruitment of Group-D posts of Trackman/ Khalasi (SC/ST).
- ii. Action of the authorities in declaring/ publishing Result Sheet of 69(SC) and 110 candidates (ST) for recruitment to Group-D posts of Trackman/ Khalasi in a pick and choose manner and candidates below the applicant were empanelled thereby depriving the applicant from right to be considered for appointment.
- iii. Appeal dated 09.02.2005 filed before the Respondent No. 3 stating the irregularities in the selection process of selecting the 110 (ST) candidates in a pick and choose manner with the prayer to do proper justice in the matter.

2. JURISDICTION OF THE TRIBUNAL:

62iv

The applicant declares that the subject matter of the order against which he wants redressal/relief is within the jurisdiction of this Hon'ble Tribunal.

3. LIMITATION :

The applicant further declares that the application is within the limitation prescribed under Section 21 of the Administrative Tribunals Act, 1985.

4. FACTS OF THE CASE :

1. That the applicant is a citizen of India and he belongs to the Schedule Tribes community and as such he is entitled to the protection as enshrined in the Constitution of India.

2. That the applicant begs to state that he belongs to a very poor family and due to financial constraints in the family he started looking for employment since the time he was continuing with his studies at the High School.

3. That the applicant states that in the issue of "The Employment News" of the week commencing from 13.10.2001-19.10.2001 an advertisement was issued by the Deputy Chief Personal Officer (Gaz) & Controller of Recruitment inviting applications from eligible SC and ST candidates for filling up Group-D posts of

Parul

Trackman/ Khalasi in the four divisions of the N.F. Railway.

A copy of the advertisement is annexed herewith and marked as ANNEXURE-I.

4. That the applicant on coming across the advertisement, having the requisite qualifications, applied for the post of Trackman giving all particulars in details and he opted for Lumding Division. The applicant states that at the time of applying for the said post he was studying in Class-X.

5. That the applicant begs to state that as per the advertisement the recruitment process would consist of three stages (i) Objective type written examination (Preliminary Test), (ii) Objective type written examination (Final Test) and (iii) Physical Efficiency Test. Successful candidates who have come through the two stages of written test will be called for physical efficiency test.

The applicant after submitting his application, was called for the Preliminary Test and on being successful the applicant appeared in the Final Test on 21.11.2004. The applicant states that his Roll No. was 21708112.

Parikh

6. That on 15.12.2004 the respondent authorities, in the local Assamese newspaper "Asomiya Pratidin", declared the result of the final test according to merit and the applicant's name appeared in the result list of Lumding Division.

The translated typed relevant extract of the newspaper showing the result is annexed herewith and marked as ANNEXURE-II.

7. That thereafter the applicant received a Admit Card/ Call Letter for Physical Efficiency Test and Verification of Original Certificates whereby he was asked to report/ appear on 19.01.2005 at 9:00 A.M. in the office of the Divisional Personal Officer, i.e. respondent No.4, Lumding for the test and verification. The applicant states that alongwith the call letter an instruction annexure was issued wherein, among others, it was stated that no marks would be awarded for the physical efficiency test but that the candidates would have to qualify for final selection and that the results of the physical efficiency test will be displayed on the same day of the test.

Parik

Copy of the call letter is annexed herewith and marked as ANNEXURE-III.

8. That accordingly, the applicant appeared before the Divisional Personal Officer, Lumding on the appointed date and participated in the test.

After completion of the test the Respondent no.4 displayed a notice issued under Memo No. E/227/Rectt./Misc./LM dated 19.01.2005 declaring the names of 8 candidates who had not passed the physical test. Since the applicant's name was not in the notice, the applicant had passed the physical test as no other list was published. A copy of the said notice was collected by the applicant and compared with the same with original hung on the Notice Board.

Typed copy of the notice dated 19.01.2005 is annexed herewith and marked as ANNEXURE-IV.

9. That the applicant begs to state that his performance in the entire recruitment process was very good and the applicant, in view of his performance and qualification, was confident that he would be selected and called for the medical test. But the applicant was shocked and surprised when he came across office Memo No.

Parju

E/227/rectt./Misc./LM dated 01.02.2005 issued by the respondent No.4 and displayed in its notice board whereby a list of 69 SC and 110 ST candidates were empanelled for Group-D posts of Trackman/Khalasi. On perusal of the list the applicant found that candidates who were below him in the merit list (Annexure-II) i.e. Roll Nos. had been empanelled for recruitment to group-D posts of Khalasi/ Trackman. The applicant has collected a copy of the list of 110 ST candidates and compared to the same with the list in the Notice Board.

The applicant states that after the Physical Efficiency Test no other test was held and as such the applicant is surprised as to under what basis the respondent authorities has selected the candidates in a pick and choose manner and prepared the list.

The typed relevant portion of the list of 110 (ST) candidates are annexed herewith and marked as ANNEXURE-V.

10. That, thereafter the applicant along with such other candidates submitted an appeal/representation dated 09.02.2005 before the Respondent No.3 stating the above facts with the prayer to look into matter as to how the list dated

2/12

1.2.05 was prepared and to give justice to them, but till date there has been no response.

Copy of the appeal/representation is annexed herewith and marked as ANNEXURE-VI.

11. That the applicant states that now he has come to know that the respondent authorities has started calling candidates in batches from the list dated 1.2.05 (Annexure-V) for medical fitness test from 18.3.05 which will continue to April' 2005 and since his appeal/representation has not been disposed off till date, the applicant is convinced that no useful purpose will be served by waiting any longer and as such he is approaching this Hon'ble Tribunal for the redressal of his grievance.

5. GROUND FOR RELIEF WITH LEGAL PROVISIONS :

I. For that, in the given facts and circumstances of the case, the action of the respondent authorities is highly illegal and bad in law and is liable to be quashed and set aside.

II. For that the applicant had passed the written test and his name appeared in the final test result (Annexure-II) in order of

Parvin

merit. The physical efficiency test did not carry any marks and since he had qualified in the physical test, the merit list ought to have been followed and that not having been done and by including persons who were shown lower in the list, the impugned action and orders are bad in law and liable to be set aside.

III. For that, in spite of the good performance by the applicant in the various tests of the recruitment process, leaving the applicant in lurch and selecting persons who were below the applicant's position in the merit list (Annexure-II) without showing any reason is illegal, arbitrary and in violation of principle of natural justice and therefore such action of the respondent authorities is liable to be quashed and set aside.

IV. For that, the action of the authorities in not disposing of the appeal/representation dated 9.2.05 shows that the appellate authorities has not exercised the jurisdiction vested in it and as such the same is bad in law and liable to be set aside.

Arjun

V. For that, in any view of the matter the impugned action of the authorities is bad in law and is liable to be set aside.

6. DETAILS OF REMEDIES EXHAUSTED:

The applicant had submitted a representation/appeal dated 9.2.05 (Annexure-VI) before the Respondent No.3 but till date there has been no response.

7. MATTERS NOT PREVIOUSLY FILED OR PENDING WITH ANY OTHER COURT :

The applicant further declares that he has not previously filed any application, writ petition or suit regarding the matter in respect of which this application has been made before any Court or any other authority or any other Bench of the Tribunal nor any such application, Writ petition or suit is pending before any of them.

8. PRAYER:

It is, therefore, prayed that Your Lordships would be pleased to admit this application, call for the entire records of the case, ask the Respondents to show cause as to why the applicant's name should not be

2/2

empanelled in the list of ST candidates published vide Memo No. E/227/Rectt./Misc./ LM dated 01.02.2005 issued by the Respondent No.4 and as to why the applicant should also not be called for the medical test for appointment and after perusing the causes shown, if any and hearing the parties direct the Respondents to empanel the Respondents and sent him for the medical test for appointment and/or pass such order/order as Your Lordships may deem fit and proper.

And for this act of kindness, the applicant as in duty bound shall ever pray.

9. INTERIM ORDER:

It is, therefore, prayed that pending disposal of the application Your Lordships would be pleased to direct the Respondents to allow the applicant to participate in the medical fitness test

ariju

and/or pass such order/order as Your Lordships may deem fit and proper.

And for this act of kindness, the applicant as in duty bound shall ever pray.

10. DOES NOT ARISE:

11. PARTICULARS OF BANK DRAFT/POSTAL ORDER IN
RESPECT OF THE APPLICATION FEE.

(i) I.P.O No. : 2061116875

(ii) Date. : 17.3.2005

(iii) Issued by Guwahati Post Office.

(iv) Payable at Guwahati.

12. LIST OF ENCLOSURES :

As stated in the INDEX

VERIFICATION

I, Sri Raju Ram Boro, aged about 20 years, S/o Prabin Chandra Boro, resident of Damadar Chatra, Ghograpar, in the district of Nalbari, Assam, do hereby verify that the statements made in Paragraphs No. 1, 2, 4, 5, 8, 9, 10 and 11 are true to my personal knowledge and the statements made in paragraphs No. 3, 6 and 7 are believed to be true on legal advice and that I have not suppressed any material fact.

And I sign this verification on this the 17th day of March 2005 at Guwahati.

Place: Guwahati

Date: 17.3.05

sri Raju Ram Boro

SIGNATURE

ANNEXURE-II

TRANSLATED COPY

ASOMIYA PRATIDIN :: WEDNESDAY :: 15 DECEMBER 2004.

EMBLEM

NORTH EAST FRONTIER RAILWAYS, MALIGAON

EMBLEM

Pin : 781011

Results of the written test held on 21.11.2004 for the recruitment of 595 Scheduled Caste/ Scheduled Tribe candidates.

The undermentioned candidates have jointly passed the final written test held on 21.11.2004 for the post of Trackman/ Khalasi. The physical efficiency test will be held on 19.01.2005 at Tinsukia, Lumding, Alipurduar and Katihar. The certificates will be examined in the office of the Zonal Personal Officer from 17.01.2005 to 21.01.2005. The candidates shall have to submit their certificates of date of birth, caste and educational qualifications etc. The call letters for the tests have been sent. The candidates may contact phone no 0361-2572091 for any necessary help.

Tinsukia-Scheduled Caste :

Scheduled Tribes:

Lumding-Scheduled Caste :

*Certified to be true copy
Chandramony
ADW*

Scheduled Tribes:

21708679	21708310	21709154	21708414
21709215	21708615	21710471	21708958
21708576	21708687	21708356	21707987
21708586	21708057	21708312	21708553
21708344	21708324	21708697	21707826
21708756	21708026	21710409	21708715
21708580	21708843	21708675	21708281
21709310	21708798	21707992	21707962
21709072	21708536	21708081	21708493
21709295	21708442	21709052	21708508
21708789	21708118	21708300	21708387
21708723	21708257	21708899	21708910
21709056	21708921	21709112	21708411
21708329	21708824	21708321	21708090
21708851	21708112	21708836	21708270
21708497	21709265	21709263	21708471
21709323	21708450	21708892	21709306
21707996	21708822	21708181	21708607
21708171	21708686	21709030	21708622
21709272	21708383	21708506	21709193
21707944	21707988	21709064	21709113
21708764	21709319	21708363	21709232
21709165	21708530	21708346	21707933
21708819	21709032	21710628	21709024
21707948	21709084	21708768	21709094
21708039	21708981	21710698	21710434
21708052	21709096	21708489	21708689
21708839	21708485	21710738	21708479
21708395	21708952	21708214	21710559
21708083	21710744	21708946	21708290
21708449	21708004	21708117	21708017
21708250	21708891	21708109	21708434
21709008	21708936	21708539	

Alipurduar-Scheduled Caste :

Scheduled Tribes:

Katihar-Scheduled Caste :

Scheduled Tribes:

Railway authorities shall not be responsible for any printing mistake/ typographical error.

Deputy Chief Personal

Officer/ Head Office.

N.F. Railway, Maligaon.

পাঞ্চাশদিবৰ কাৰ্য-কলাপক লৈ উচ্চতম ন্যায়ালয়ৰ উদ্বেগ

ନ ଦିଲ୍ଲିଁ: ୧୫ ଡିଜେମ୍ବର: ଦେଶବିନ୍ଦୁ ଆବଶ୍ୟକ କିମ୍ବା ଏହି ଏଣ ପି ପାଇଁ ଯାଏବେ କାହାରେବେଳେ
ଦେଶର ପାଇଁ ଦେଶୀୟହିସ୍ତାନୀ ପାଇଁ ଏହି ଏଣ ଯାଏବେ
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ଧାର ବାହିରର ଅନ୍ୟ ହୋଲେ ଦେଶାନ୍ତରାଜୀତି
ନାହିଁ କବିର ପାଇଁ ତାଙ୍କୁ ମେଲେ ବିଶ୍ୱାସିତ
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ନାହିଁ ନିର୍ମିତ ନିର୍ମିତ ତି ଏହିକି

ନୀତାନ୍ତିରେ ଏଣ ଗ୍ରେସ୍ ହେଲେ ଆମ ନୀତାନ୍ତିରେ
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ଏହି ଏଣ ହେଲେ ଆମରାକୁ ନିର୍ଭବ ନାହିଁ
ନାହିଁ ହେଲେ ଏଣରେ ଆମରାକୁ ହେଲେ
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ନିଶିକର ହେଲେ ନୀତାନ୍ତିରେ ବିଲାକୁହେଲେ ନିଶିକର

112

উত্তর পূর্ব সীমান্ত বেল, মালিগাঁও

၂၀၁၄-၂၀၁၅

১৯৫ প্রাণজীবিত জাতি/জাতি যাতি নিরোগী বাবে ২১.১.০৪ তা.প্রাণজীবিত জাতি পরামর্শ করালোক

ବିନିଷ୍ଟଦୀର୍ଘା-ଅନୁମତିତ ଜାତି

ବିଜ୍ଞାନିକ ପାଠ୍ୟାବଳି

www.Scribd.com/rafael

21709139	21709130	21708116	21708475	21708241	21710C09	21709122	21710551	21708522	21709324	21708809
21708423	21709037	21708998	21708719	21707950	21708119	21710454-	21710426-	21708784-	21708333-	21710522
21708546	21708185	21710579	21708011	21709251	21710675-	21708098	21708860-	21710544-	21710431-	21707974
21710552	21708938	21710619	21709023	21708153	21710458-	21708199	21708224	21710401-	21710689	21708738
21708710	21709317	21710627	21710582	21710400	21710705-	21709119-	21710521-	21709063-	21707967	21709091
21708193	21710359	21709025	21710688	21710425	21708931-	21708537-	21708065-	21710430-	21710391	21708429
21709297	21708352	21710429	21708706	21708003	21709289-	21710618-	21707999-	21708207	21708041	21710503-
21709299	21708358	21710608	21709045	21708374	21708291-					

બાળ કાવ્ય

21708679	21708586	21708715	21708493	21708910	21708270	21708607	21709113	21709024	21708689	21708290
21708310	21708057	21708580	21709295	21709056	21708197	21708171	21708764	21707948	21708839	21708449
21709154	21708312	21708843	21708442	21708921	21709265	21708C86	21709319	21709084	21708485	21708004
21708414	21708913	21708675	21709052	21709112	21709263	21709030	21708363	21708768	21710738	21708117
21709215	21708553	21708281	21708508	21708411	21708471	21708622	21709232	21709094	21708479	21708017
21708615	21708344	21709310	21708789	21708329	21709323	21709272	21709165	21708039	21708395	21708250
21710471	21708324	21708798	21708118	21708824	21708450	21708383	21708530	21708981	21708952	21708891
21708958	21708697	21707092	21708500	21708321	21708392	21708504	21708346	21710698	21708214	21708109
21708576	21708726	21707962	21708387	21708050	21708306	21709193'	21709793	21710434	21710559	21708434
21708687	21708756	21709072	21708723	21708351	21707990	21707944	21708819	21700052	21708083	21709008
21708356	21708026	21708536	21708257	21708112	21708822	21707988	21709032	21709096	21710744	21709396
21707987	21710409	21708081	21708899	21708836	21708381	21709064	21710628	21708489	21708946	21708539

આનિષુદ્ધાર અને અનુષ્ઠાનિક રાખિ

41712551 41709337 41712956 41712748 41712215 41712908 41709739 41709384 41712656 41712600 41712544
41713023 41712613 41712294 41712914 41712279 41712782 41712937 41712955 41712155 41709638 41712440
41712564 41709438 41712896 41712420 41712921 41712930 41709837 41712142 41712734 41712764 41712602
41712393 41709470 41712623 41709709 41712600 41712618 41712710 41712397 41709423 41712836 41712146
41712509 41712134 41713030 41712109 41712133 41712248 41712377 41712755

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41709652	41709402	41712773	41712902	41709458	41709350	41709340	41709505	41709592	41709772	41709637
41712545	41709639	41709363	41709821	41712464	41709849	41709390	41709346	41709631	41712875	41712397
41712756	41709664	41709800	41709347	41709589	41709352	41709401	41709599	41712421	41709368	41712753
41709682	41709447	41709478	41709601	41709699	41712690	41709764	41709684	41709728	41712182	41709543
41709404	41709761	41709576	41709341	41709388	41712190	41709375	41709566	41709745	41709489	41709844
41712742	41712702	41709467	41712504	41712785	41709804	41709707	41709713	41712722	41709334	41712681
41712846	41709491	41709634	41709774	41713016	41712633	41712358	41709377	41709459	41712676	41709787
41709600	41709416	41709339	41712417	41712908	41712214	41709577	41712961	41709532	41709376	41712731
41712857	41712946	41709744	41709771	41709776	41712706	41709534	41709542	41709453	41712621	41712307
41709715	41709799	41712345	41712990	41712433	41712664	41709759	41709571	41712416	41709808	41712789
41709336	41709824	41709785	41709596	41709403	41709717	41709343	41712668	41712496		

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31711597	31712052	31711100	31711677	31711028	31711549	31711348	31710811	31710783	31710993	3171137
31711754	31711219	31711391	31710846	31711470	31711735	31710925	31710801	31711518	31711486	3171096
31712050	31711893	31711233	31712084	31711392	31712010	31711175	31712106	31711304	31710986	3171120
31710953	31711959	31710808	31711046	31711739	31710973	31711228	31711303	31711167	31711864	3171210
31711854	31711580	31711271	31710904	31711579	31710970	31711009	31711306	31711956	31710931	3171132
31711109	31711333	31711463	31711693	31711011	31711183	31711775	31712027	31711839	31711017	3171183
31711646	31712058	31710998	31710912	31712119	31710977	31711418	31711052	31712041	31712025	3171165
31711226	31711550	31711627	31711002	31711779						

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31711706 31711573 31711729 31711652 31711934 31711003 31712067 31712046 31710971 31712089 3171097
 31711195 31711347 31711964 31711265 31711050 31711342 31711428 31711370 31711692 31710813 3171109
 31711267 31711420 31711214 31711865 31711984 31711640 31711213 31711275 31710781 31712091 3171099

certified to be true
copy
R. W. Doherty, Jr.

इ. एन. नं. / E.N.No. वर्ग और पोस्ट/CAT. NO. & POST: परीक्षार्थी का नाम और पता / NAME AND ADDRESS OF THE CANDIDATE

NFR 2/2001

वर्ग और पोस्ट/CAT. NO. & POST:

RAJU RAM BORO
C/O: PABIN CHANDRI BORO
DAMADAR, CHATRA, GHOGRAPAR
NALBARI, ASSAM, PIN - 781369



This is Call Letter for Physical Efficiency Test and Verification of Original Certificates. Terms and Conditions are given in Annexure.

(अनुबंधक का हस्ताक्षर) Signature of the Invigilator:

परीक्षार्थी का हस्ताक्षर के नीचे दिए गये स्थान, दिनांक और समय में हांगिर हों।
You are required to appear at the place, date and time specified below:

क्रम सं. / ROLL NO.	परीक्षा तिथि, रिपोर्ट का समय / Date & Time of Reporting	परीक्षा केन्द्र का नाम और पता / Name and Address of the Exam Centre
21708112	19-01-2005 At 9:00 AM	OFFICE OF THE DIVISIONAL PERSONNEL OFFICER, LUMDING

परीक्षा केन्द्र पर एकवित लिया जाय / To be collected at the Examination Centre

तारीख / Date: 18-12-2004

Sr. Personnel Officer/Recd.

इस लाइन समेत काट ले एवं अपने रिकार्ड हेतु रखें / Please tear off along this line and retain for your record

N F RAILWAY, MALIGAON, GUWAHATI

(प्रार्थी का नाम एवं पता) Name & Address of the Candidate	क्रम सं. एवं रो.सं. Cat. No. & E.N. No.	क्रम सं. / Roll No.	परीक्षा तिथि / Date of Examination
Name: RAJU RAM BORO C/O: PABIN CHANDRI BORO DAMADAR, CHATRA, GHOGRAPAR NALBARI, ASSAM, PIN: 781369	Group 'D' & NFR 2/2001	21708112	19-01-2005

OFFICE OF THE DIVISIONAL PERSONNEL OFFICER, LUMDING

NOTE: CANDIDATES WHO TICK MARK ANSWERS ON THE QUESTION-BOARDS WILL BE DISQUALIFIED.

Sr. Personnel Officer/Recd.

FREE RAILWAY PASS.
प्रो रेल यात्रा पास

FOR SC/ST CANDIDATES ONLY: On production of this letter you are entitled to free travel by railway in second class only.

स्टेशन तक तथा

from GHOGRAPAR

Stn. to LUMDING

Stn. and back

वापसी के लिए रेल द्वारा केवल द्वितीय श्रेणी में निःशुल्क यात्रा करने वाले यात्रा हैं।
यह पास दिनांक

This pass is available upto 26-01-2005

तक: 26-01-2005

Sr. Personnel Officer/Recd.

प्राधिकार : रेलवे बांड पत्र सं. 3 (एन जा) आर एस सं. 122 दिनांक 23-11-84 / Authority : Railway Board's letter No. E (NG) II-84/RSC/122 dtd. 23-11-84

certified to be true copy
Chandru
Adv.

ANNEXURE

INSTRUCTIONS FOR PHYSICAL EFFICIENCY TEST AND VERIFICATION OF CERTIFICATES

- Physical Efficiency Test is scheduled to be held on 19.01.2005. You should report to Divisional Personnel Officer of Division for which you have applied in date and time mentioned in the call letter.
- Verification of certificates is scheduled to be done from 17.01.2005 to 21.01.2005 in the office of the Divisional Personnel Officer. You should produce Original Certificate of Date of Birth, Community and Educational Certificates etc. to the Divisional Personnel Officer for verification. If you fail to bring Original Certificates for verification within the prescribed period, your candidature is liable for cancellation.
- The norms for Physical Efficiency Test are given below: -

Male candidates

1. Should be able to lift and carry 35 Kg. of weight for a distance of 100 meter in 2 minutes in one chance without putting the weight down and
2. Should be able to run for a distance of 1500 meter in 7 minutes in one chance.

Female Candidates

1. Should be able to lift and carry 20 Kg. of weight for a distance of 100 meter in 2 minutes in one chance without putting the weight down and
2. Should be able to run for a distance of 400 meter in 4 minutes in one chance

- No marks are awarded for the Physical Efficiency Test. However candidate should qualify in the test for final selection.
- Request for changing the venue & date of test will not be entertained.
- The results of the Physical Efficiency Test will be displayed on the same day of test.

Date: 16-12-2004


Sr. Personnel Officer/Rectt.
NF Railway, Maligaon, Guwahati

verified to be true copy
Amal Dey
Adv.

ANNEXURE-IV

TRANSLATED COPY

NOTICE BOARD

Office of the
Divisional Railway Manager (P)

Lumding (Assam)

Dated 19.01.2005.

No. E/227/Rectt./Misc./LM/

Sub. : Result of the physical test of Group-D posts
of Trackman/ Khalashi (ST) and (SC).

The following name of candidates are NOT
PASSED in the physical test.

Serial No.	Name	
1.	Sri Prakash Longmalilai	: (ST)
2.	Sri Pradip Kumar Das	: (ST)
3.	Sri Shaligram Paswan	: (SC)
4.	Sri Tarun Chandra Swargiray	: (ST)
5.	Sri Bishnu Prasad Baishya	: (SC)
6.	Sri Prabir Kumar Lashkar	: (SC)
7.	Sri Ashok Kumar Laskar	: (SC)
8.	Sri Dijendra Deka Raja	: (STs)

Sd/- DPO/IC/LMG

*Certified to be true copy
Chandulal
Adv.*

ANNEXURE-V

TRANSLATED COPY

NOTICE BOARD

N.F. Railway

Office of the
Divisional Railway Manager (P)

Lumding (Assam)

Dated 19.01.2005.

No. E/227/Rectt./Misc./LM/

Sub. : Result of the requitment of Group-D posts of
Trackman/ Khalashi (ST) and (SC) short fall.

The list of 69 SC and 110 ST candidates
(Annexure-ii for ST) who are empanelled for group-D
posts of Trackman/ Khalashi is here by published.

Candidates whose names are declared as
provisioned should produce the requisite
certificates be fore appointment.

This is issued with the approval of competent
authority.

(K.P. Singh)

DPO/IC/LMG.

Copy to GM(P)/MLG :-

For information and necessary action.

List for empanelled ST candidates (Annexure-II)

Serial No.	Name	Roll No.
1.	Rustum Rabha	: 21708679
2.	Naren Teron	: 21708586
3.	Deba Kr. Rangswa	: 21708910

*certified to be true copy.
Bhundhury
Adv.*

Serial No.	Name	Roll No.
4.	Rajib Boro	21706493
5.	Prakash Boro	21708715
6.	Baidya Nath Rabha	21708607
7.	Mahendra Rabha	21709113
8.	Bimal Ramchiary	21709024
9.	Dwijen Chandra Boro	21708689
10.	Bipul Ch. Rabha	21708290
11.	Binanjoy Boro	21708310
12.	Narayan Kowar	21708057
13.	Chandan Boro	21708580
14.	Biju Das	21709295
15.	Daksha Raj Hajong	21709056
16.	Navit Saikia	21708171
17.	Bharat Thakuria	21708497
18.	Shiva Prasad Barman	21708171
19.	Ranen Barman	21707948
20.	Anjan Barman	21708839
21.	Chitra Dhar Deka	21708449
22.	Prasanta Rabha	21709154
23.	Shibuli Kr. Singh	21708442
24.	Nitu Saikia	21708312
25.	Bizu Boro	21708843
26.	Sanjib Kr. Boro	21708686
27.	Rewati Deka	21709265
28.	Parikshit Barman	21709319
29.	Lohit Deka	21709084
30.	Dilip Ch. Boro	21708485
31.	Deep Das	21708414
32.	Depak Ch. Boro	21708004
33.	Subash Basumatary	21708913
34.	Badan Das	21709112
35.	Biswajit Dewari	21709675
36.	Dhan May Rabha	21709052

Serial No.	Name	Roll No.
37.	Anil Ch. Das	21709263
38.	Aran Ch. Boro	21709030
39.	Dipen Boro	21708363
40.	Ambik Prasad Boro	21710738
41.	Sanjib Ramchiary	21708117
42.	Kiranjit Deori	21709215
43.	Biswajit Radha	21708553
44.	Budhin Doley	21708281
45.	Ajit Basumatary	21708508
46.	Arjun Bajborgshi	21708411
47.	Arup Kr. Das	21708471
48.	Khaggeswar Baro	21708622
49.	Bipul Deka	21709232
50.	Ponjib Basumatary	21709094
51.	Dlariba Nazzary	21708921
52.	Bira Dutta Kutum	21708017
53.	Dwipen Deka	21708479
54.	Ajit Kachari	21708615
55.	Jeetendra Bordoloi	21708344
56.	Moon Dewri	21708789
57.	Dipen Swargiary	21708323
58.	Milan Saikia	21709272
59.	Bhaskar Jyoti Boro	21708039
60.	Alan Swarang Boro	21708395
61.	Manaj Kr. Mandue	21710471
62.	Biswajit Boro	21708250
63.	Moniej Kr. Sonowal	21708324
64.	Prasanta Saikia	21708798
65.	Gunin Bushan Deuri	21708829
66.	Dipen Ch. Terun	21708450
67.	Ganesh Ch. Boro	21708383
68.	Montu Hazarika	21708530
69.	Santanu Boro	21708952

Serial No.	Name	Roll No.
70.	Dhananjoy Boro	21708981
71.	Mukut Deka	21708891
72.	Ranen Thakuria	21708958
73.	Ajit Kr. Pater	21708697
74.	Manthe Borodoloi	21707992
75.	Putul Boro	21708300
76.	Bikash Ch. Boro	21708892
77.	Sashindra Panging	21708321
78.	Bisu Dhar Boro	21708346
79.	Basuki Mandal	21710698
80.	Brindaban Dewa Raja	21708506
81.	Dinesh Kr. Boro	21708214
82.	Bikram Boro	21708109
83.	Ananta Boro	21708576
84.	Goutam Deka	21708726
85.	Bashu Swargirary	21708387
86.	Pradip Rabha	21709193
87.	Bhaben Ch. Rabha	21708090
88.	Maheswar Ramshiarary	21708308
89.	Pradip Kumar	21710434
90.	Ram Prawesh Mandal	21710559
91.	Balen Ch. Boro	21708434
92.	Atul Das	21709072
93.	Ranjit Boro	21708756
94.	Mintu Saikia	21708687
95.	Dibakar Pegu	21708851
96.	Dipak Baruah	21708723
97.	Raju Dewari	21707944
98.	Milan Ch. Boro	21708819
99.	Jawab Kachari	21707996
100.	Atulen Basumatary	21708052
101.	Dipjyoti Bordoloi	21708082
102.	Binita Rabha	21708356
103.	Jagadish Deka	21709008

Serial No.	Name	Roll No.
104.	Babul Ch. Boro	21708257
105.	Tilak Ch. Rabha	21708536
106.	Sarat Ch. Rabha	21707988
107.	Bhogeswar Deuri	21708822
108.	Ghanshyam Singh	21710744
109.	Prasen Senapati	21709032
110.	Bipul Deka	21709096

Candidate of the following
Roll numbers are
provisional 679, 024, 686,
265, 921, 017, 039, 450,
829, 530, 109, 726, 090,
723, 250 and 052.

Sd/-

DPO/IC/LMG

To
The Chief Personnel Officer
N.F.Railway, Maligaon

Dated 9.02.2005

Sub: Extortion Result of the Recruitment of Group 'D' post of
Trackman/Khalasi (SC/ST).
Ref: DRM/P/LMG's Result Notice No.E/227/Rectt./Misc/LM
Dated 01.02.2005.

Sir,

With due respect, we the petitioners humbly prays that your honour would be kind enough for seeking proper justice for requirement in Group 'D' post for poor SC/ST candidates.

Most humbly and respectfully we submit as under : -

(a) We the following candidate have qualified in 2nd written test which was held on 21.11.04. Accordingly result published on 15th Dec,2004 in the Newspaper 'Assomia Pratidin'.

(b) After selecting in the 2nd written test we the following candidate was invited for physical test at LMG Division which was held on 19.01.05 to cover 1500 mtrs within 7 minutes. Accordingly we are have qualified in the physical test vide DRM/P/LMG's published Notice No. E/277/Rectt/Misc/LMG dt: 19.01.05.

But unfortunately on 01.02.2005 one another result sheet declared by DRM/P/LMG for 110 ST candidates and 69 SC candidates have been declared as selected by deleting our name in the result sheets which is very irregular and extortion by way of depriving us though we have already declared passed as mentioned (a) and (b) above.

On the above fact, your honour kindly envisage the matter and give proper justice to poor ST/SC community candidates within ten days so that we shall be ever grateful to you.

Further, we are very much sorry to inform you that if we could not get proper justice there is no way for us to appeal before High Court for giving our due justice and oblige thereby.

With regards,

Yours faithfully,

1. Sri Jite Ram Bordoloi, Roll No. 21709064
2. Sri Raju Ram Boro R/No-21708112
3. Arup Kr. Das. R/No-21708358
4. Dhansu Ram Medhi - 21708874
- 5.

Copy to :

1. Mr. Lalu Prasad Yadav, Honourable Railway Minister for kind information.
2. GM/NFR/Maligaon for kind information.
3. DRM/NFR/Lumding for kind information.
4. CVO/NFR/Maligaon for kind information.
5. DPO/Lumding for kind information and necessary action.
6. Secretary/NFR/ST/SC Maligaon.
7. Editor Assomia Pratidin, Moniram Dewan Path, Chanmari, Guwahati-781003 for information and requested to publish the complain in his valuable Newspaper.

*Certified to be true copy
Bhawalnary
Today*